

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1634(KB)2018
IA(I.B.C)/1034(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MAY 2024

IN THE MATTER OF	ALLIANCE BROADBAND SERVICES PVT.LTD. VS MANTHAN BROADBAND SERVICES PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shakya Singha Sen, Adv] For the Applicant.

Mr. Ratnanko Banerjee, Sr. Adv.] For Alliance Broadband Services Pvt. Ltd.

Ms. Swapna Choubey, Adv.]

Mr. Kanishka Kejriwal, Adv.]

Ms. Ashika Daga, Adv.]

Mr. Aayush Lakhotia, Adv.]

Mr. Vivek Sibbal, Sr. Adv.] For the Liquidator

Mr. Rahul Auddy, Adv.]

Mr. Aditya Gooptu, Adv.]

ORDER

1. Ld. Sr. Counsel and Ld. Counsel for the parties are present.
2. **IA(I.B.C)/1034(KB)2024:**
 - a. Hard Copy of the Petition is not available.
 - b. List the matter on **28.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**